

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री बी० पी० जोषी) : (क) और (ख). नेशनल काउन्सिल आफ एप्साइड रिसर्च द्वारा उत्तर प्रदेश के सभी पूर्वी जिलों का औद्योगिक विश्व सर्वेक्षण किया गया है। सर्वेक्षण से पता चला है कि इन जिलों में स्वामीय कृषि पशुधन और वन साधन खात मौजूद है। राज्य सरकार द्वारा सयुक्त क्षेत्र में इन उद्योगों के स्थापित किये जाने का विचार है जैसे बिलटों का उत्पादन मेफाइडस इलेक्ट्रोइस, हलकी छने, चीनी मिट्टी के सामान बनाने के एकक और चीनी मिलें। सरकारी क्षेत्र में कताई मिले फायर बले यूनिट और शाडी यार्न यूनिट स्थापित करने का सरकार का प्रस्ताव है। भारत के औद्योगिक विकास बैंक के अध्यक्ष दल ने उत्तर प्रदेश के सम्बन्ध में अपने औद्योगिक विश्व सर्वेक्षण में भी उत्तर प्रदेश के विभिन्न जिलों में विभिन्न औद्योगिक परियोजनाएँ स्थापित करने की सिफारिश की है। भारत के औद्योगिक बैंक द्वारा प्रकाशित "हेड बुक भाव इन्फारमेशन आफ इन्डस्ट्रियल डेवलपमेंट भाव बैंकवर्ड रीजन्स—जुलाई, 1974 के पृष्ठ 140—48 और 283—293 में यह जानकारी दी गयी है।

Setting up an Ancillary Industries Development Cell within the C.M.A.

2202. SHRI K. M "MADHUKAR": Will the Minister of ENERGY be pleased to state:

(a) whether Government have a proposal under consideration to set up an ancillary industries development cell within the Coal Mines Authority; and

(b) if so, broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. An Expert Committee for development of ancillary industries

by Coal Industry was set up by the Government in July, 1975. Its report is awaited.

12.00 hrs.

PAPERS LAID ON THE TABLE

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION (AMDT.) RULES, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table a copy of the National Cooperative Development Corporation (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 445 in Gazette of India dated the 27th March, 1976, under sub-section (3) of section 22 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-10640/76.]

NOTIFICATION UNDER ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of Notification No. G.S.R. 429 (Hindi version) published in Gazette of India dated the 27th March, 1976 containing corrigendum to the Hindi version of Notification No. G.S.R. 272 dated the 19th February, 1975, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-10641/76.]

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND UNDER CENTRAL EXCISE RULES, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): On behalf of Shri Pranab Kumar Mukherjee, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 252(E) published in Gazette of India dated the 29th

March, 1976 together with an explanatory memorandum.

(ii) The Notified Goods (Prevention of Illegal Import) Amendment Rules, 1976, published in Notification No. G.S.R. 277(E) in Gazette of India dated the 3rd April, 1976 together with an explanatory Memorandum. [Placed in Library. See No. LT-10642/76.]

(2) A copy each of Notification Nos. G.S.R. 439 and G.S.R. 440 (Hindi and English versions) published in Gazette of India dated the 27th March, 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-10643/76.]

NOTIFICATIONS UNDER CUSTOMS ACT, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy each of Notification Nos. 62-Customs [G.S.R. 288(E)] and 63-Customs [G.S.R. 289(E)] (Hindi and English versions) published in Gazette of India dated the 7th April, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10644/76.]

12.01 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DEATH OF TWO SURVEYORS AND THREE CHAINMEN IN CHASNALA MINE

SHRI SAMAR MUKHERJEE (Howrah): I call the attention of the Minister of Steel and Mines to the following matter of urgent public importance and request that he may make a statement thereon:—

“The reported death of two surveyors and three chainmen in the Chasnala mine on 5th April, 1976 and the steps taken by the Government to prevent such occurrences.”

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV):

It is with great sorrow that I have to inform the House of an accident at the Chasnala Colliery of Indian Iron and Steel Company Ltd that occurred at about 13.30 hours on the 5th April, 1976.

The Chasnala Colliery was the scene of a major accident on the 27th December, 1975 when the mine was suddenly flooded. The colliery has now been dewatered and action is being taken to recommission it. The House will recall that the last accident occurred because a connection had been established between the mine and the old waterlogged workings nearby. It has now become necessary to construct an underground dam to plug this puncture-point between the old workings and the new mine. The erection of this dam has to be completed before the monsoon. It was considered necessary to undertake a survey to establish the exact extent of the old workings and also help in deciding on the location of the proposed dam. In view of the importance of the matter, a survey was ordered by the Director General of Mines Safety.

On the 5th April, 1976 at about 11.30 a.m., a survey party consisting of two surveyors, five chainmen and one mining sirdar went down No. 4 incline of the mines to fix a survey station for setting the survey instruments. It appears that at about 1.30 p.m. there was a sudden onrush of water through the number 4 incline and the water, flowing down at steep gradient, carried accumulated debris and also swept away the rail line. Out of the eight persons who had gone down, the mining sirdar had come out before the onrush of water. Two more were able to climb out to safety later, and they gave the first information of the accident. Others were unfortunately trapped. Till now three bodies have been recovered. The search work is continuing to locate the other two persons. The Director General of Mines